HIGH COURT OF SIKKIM GANGTOK

No. 60 /JUDL./HCS.

Dated: 182.19

NOTICE

It is hereby notified to all concerned that the cases listed on 19th February 2019 have been shifted to 23rd February 2019 since 19th February 2019 has been notified as State holiday on account of Bhumchu festival.

By Order, Sd/-REGISTRAR